

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE - 560 033.

Dated: **3 APR 1995**

APPLICATION NO. 900 of 1995.

APPLICANTS: The Southern Region M.E.S. Employees Union and
another represented by its Secretary Sri. Kantharaju,
V/S. G.E(AF), Bellary Road, Hebbal, Bangalore.

RESPONDENTS: Under Secretary, Ministry of Defence, New Delhi
and others.

To

1.

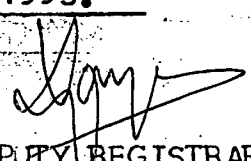
Sri. M.S. Anandaramu, Advocate for
Sri. B.L. Nandakumar, Advocate,
No. 42, Second Main Road, Ganganager,
Bangalore-560 032.

Subject:- Forwarding copies of the Orders passed by the
Central Administrative Tribunal, Bangalore-38.

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Please find enclosed herewith a copy of the Order/
Stay Order/Interim Order, passed by this Tribunal in the above
mentioned application(s) on 21-03-1995.

Issued on
3/4/95


DEPUTY REGISTRAR
JUDICIAL BRANCHES.

MES Employees Union & anr. v/s. Under Secy. M/O-Defence
OA 900/95 New Delhi

Date

Office Notes

Orders of Tribunal

PKSVC/TVRMA

21.3.1995

ORDER

This application is not maintainable. The ^{persons} applicants who are aggrieved must appear and not in a representative capacity. Application is rejected. Shri Anandaramu, now says that he will present application with all the affected parties to the application.

Sd-

Sd-

MEMBER [A]

VICE-CHAIRMAN



TRUE COPY

[Signature] 03/4/95
Section Officer
Central Administrative Tribunal
Bangalore Bench
Bangalore

Bangalore
Bangalore Bench
Central Administrative Tribunal
Section Officer

TRUE COPY

